

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 40/(MAH)/2016

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: EZ XBRL Solutions Inc.
V/s.
M/s. EZ-XBRL Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98, 241 & 242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①.	Siddhesh. S. Shetye Advocate I/B Retul. D. Dale	for Petitioner	

ORDER

CP 40/98,241-242/NCLT/MB/MAH/2016

At request of the Petitioner, list this matter on 26.2.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)